

29-3-96

Hon. Mr. R. K. Gupta SM
Hon. Mr. D. S. Chawla AM

Sh. A. Srivastava proxy
counsel to Sh. R. L. Sinker is present.
He seeks further time to file
Suppl. affidavit. Two weeks time
is allowed. Tax on 2-5-96.

CR
no supp affidavit
filed.
15
A. K. Singh

Sharma
AM

SM

02-05-1996

Hon. Mr. T. L. Verma, JM
Hon. Mr. D. S. Bawa, AM

Sh. Ashish Kumar proxy counsel of
Sh. R. C. Sinker appeared for the
applicant. According to the counsel
for the applicant, he is not interested
in pursuing this case. Hence submits
that the same may be dismissed
as not pressed.

In view of the above, this
O.A. is dismissed as not pressed.
Km. Sadhna Singh appeared
for the respondents.

CR
Judgement dictated
on 2-5-96.

Sharma
AM

SM